

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW**

**CCP No. 332/00078/2016
In Original Application No.332/00440/2015**

This the 11th day of April, 2019

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Narendra Kumar Agarwal, aged about 77 years, son of Late Shri Ram Saran Das, resident of 2/676, Vivek Khand, Gomti Nagar, Lucknow.

..... Applicant
By Advocate: Sri Prashant Kumar Singh

VERSUS

1. Sri A.K. Verma, Secretary, Ministry of Railways (Railway Board), Government of India, New Delhi.
2. Shri Rajeev Misra, General Manager, North Eastern Railway, Gorakhpur.
3. Shri C.P. Pandey, Deputy Chief Personnel Officer (Gazetted), North Eastern Railway, Gorakhpur.
4. Shri N.P. Pandey, F.A.O. & C.A.O. (Pension), North Eastern Railway, Gorakhpur.

..... Respondents

By Advocate: Sri Shobhit Saxena for Sri Alok Shukla.

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member – J

Learned counsel for the applicant states that presently he does not want to press this CCP as SLP, in similar controversy, is pending before Hon'ble Apex Court. Against the order of this Tribunal, writ petition filed by the respondents is also pending before Hon'ble High Court.

2. Accordingly, CCP is dismissed with liberty to revival, subject to outcome of writ petition and SLP pending before Hon'ble High Court and Hon'ble Apex Court respectively. Notices issued to the respondents stand discharged.

(Devendra Chaudhry)
Member (A)

JNS

(Jasmine Ahmed)
Member (J)